

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 04-01-2021 TO 15-01-2021

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/51601-51602,52396-52403,52450-52454,52465-52469,52633-52648/2019	51584-51619/2020	4/1/2021	11/1/2021
2	ST/51888/2015	51650/2020	4/1/2021	11/1/2021
3	ST/50567/2019	51651/2020	4/1/2021	11/1/2021
4	ST/52470/2016	51652/2020	4/1/2021	11/1/2021
5	ST/50055/2016	50002/2021	13/1/2021	15/1/2021
6	ST/52940/2016	50003/2021	13/1/2021	15/1/2021
MISC ORDERS				
1	ST/50414/2017	50002/2021	13/1/2021	15/1/2021
2	ST/52297/2019	50003/2021	13/1/2021	15/1/2021

Orders are available in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


15/1/21
ASSTT. REGISTRAR